RRD/RD-3/TG/1004/8257/2024

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 14962 and 14963 of 2025

Certificate No. 8257 of 2024

The Principal Officer / Chairman & Managing Director/ CEO All the Banks in India / All the Mutual Funds in India NSDL/CDSL. Mumbai

Attachment Proceeding Nos. 14962 and 14963 of 2025 - Release of attachment of bank accounts/ lockers, Demat accounts & Mutual Fund folios

- 1. Whereas a Recovery Certificate No. 8257 of 2025 dated 30.10.2024 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum Rs. 5,96,000/- (i.e. Rupees Five Lakhs Ninety-Six Thousand only) along with further interest, all costs, charges and expenses etc. against VS Shah [PAN: AAGFV6335B] ["Defaulter"].
- 2. And whereas Notices of Attachment in the above proceedings dated 23.10.2025 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter;
- 3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
- 4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.

Given under my hand and seal at Mumbai on this 24th day of October, 2025.

SEAL



Copy to:

VS Shah

PAN: AAGFV6335B

Address: 702, Amrut Tower, D.G. Road, Opp. S.N. Road, Tambe Nagar, Mulund West, Mumbai - 400080

RECOVERY OFFICER

DEEPU ANANDAN

दीपू आनंदन Dy. General Manager & Recovery Officer उप महाप्रबंधक एवं वसूली अधिकारी Securities and Exchange Board of India भारतीय प्रतिभूति और विनिमय बोर्ड Mumbai मुंबई